

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/284A/ (IB)/2017

NAME OF THE PETITIONER(S) : BASKARAN MANDATE HOLDER

NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	K. ASHWINI	Respondent REPRESENTATION BY WHOM	

ORDER

Counsel for petitioner called absent. Counsel for respondent present. Time extended at request for hearing submissions. Put up on 07.11.2017 at 10.30 A.M.

-Sd-
K Anantha Padmanabha Swamy
Member (Judicial)

bc